

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :



PETITION NUMBER : TCP/103/(IB)/2017

NAME OF THE PETITIONER(S) : RANGWALA ENTERPRISES

NAME OF THE RESPONDENT(S) : KIRAN OVERSEAS EXPORTS LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M. A. Mudimannan	Counsel for the Respondent	
2.	T. M. HARITHARAN J. Bala Raman	Counsel for Petitioner	

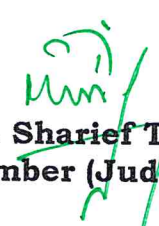
ORDER

The Counsel for both the parties present and prays for time for submitting final arguments. Put up on 29.08.2017 at 10.30

A.M.



**(S. Vijayaraghavan)
Member (Technical)**
HV


**(Ch. Md. Sharief Tariq)
Member (Judicial)**